



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7730/2018	SANJIB BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. C K NATH MR. M DEWAN	GA, ASSAM
2	WP(C)/6553/2019	ARATI DEB AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. R P SARMAH MR. A R TAHBILDAR MS N DAIMARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	I.A.(Civil)/771/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	WITH CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus KISHORILAL PODDAR	MR.B D DAS MR.H K SARMA MR. P N GOSWAMI MR. D NATH MR. B D DEKA	
	WITH I.A.(Civil)/772/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	WITH I.A.(Civil)/773/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
4	WP(C)/4872/2021	NABA KANTA BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. N HOQUE MD. S HUDA MD. ARIF	SC, HIGHER EDU
5	WP(C)/5585/2023	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE

=====

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MR A W AMAN	26-09-2024	To	26-09-2024
22)	MS. D GHOSH	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/3592/2010 in CRP/359/2007	SRI DINESH PRASAD DUBEY and 2 ORS Versus ON THE DEATH OF SRI DINDAYAL AGARWAL, SMTI BHAGAWATI DEVI AGARWALLA and 7 ORS	MR.P K KALITA G B DAS N DAS C K S BARUAH J P SARMA	MR.J SHARMA MR.G KAKATI
	WITH CRP/359/2007	SRI DINESH PRASAD DUBEY and ORS Versus SRI DINDAYAL AGARWAL	MR.G B DAS MR.N DAS MS.R K SAINI MRS.M D CHOUDHURY	
2	I.A.(Civil)/860/2018 in CRP/198/2015	RITU BARUAH Versus ON DEATH OF LT. PRABHAT MAHANTA HIS LEGAL HEIRS, SMTI. MONJULA MAHANTA AND 6 ORS	MR. U SAIKIA	MR. D SARMA MR. F AHMED
	WITH CRP/198/2015	RITU BARUAH Versus PRABHAT MAHANTA	MR.H DAS MR.B SHARMA MR.D CHAKRABARTY MR. U SAIKIA	MR.D SARMAH MR.S K GHOSH MS.F AHMED
3	MACApp./515/2019	MR. PREMITH MOMIN AND ANR Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A MANNAF MS J BEGUM	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
4	I.A.(Civil)/3947/2019 in CRP(IO)/99/2018	MANTU ROY AND 7 ORS. Versus DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI	MR. T J MAHANTA MR. R DUTTA
	WITH CRP(IO)/99/2018	MANTU ROY AND 7 ORS Versus DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY MR. N HASAN MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR D MAHANTA
5	I.A.(Civil)/1218/2020 in CRP/3767/2020	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD.	MR J C GAUR MS. M GAUR MS. A JAIN	
	WITH CRP/3767/2020 (Filing Number)	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD. (H)		

6 [I.A.\(Civil\)/1320/2022](#)
IN CRP/131/2019 (D/O)
in CRP/131/2019

BIPUL GATIRI
Versus
FANIDHAR PAO @ PHANIDHAR PAO

MR. S R GOGOI

7 [WP\(C\)/2857/2023](#)

KANTI KHATANIAR
Versus
THE STATE OF ASSAM AND 7 ORS

MR. K R PATGIRI
MS CHITRALEKHA DAS
MS. U HAZARIKA

SC, ELEM. EDU
GA, ASSAM
MR P BHARDWAJ (r-8)
MS. B DEVI (r-8)

=====

LEAVE NOTE OF ADVOCATES FOR 26/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MR A W AMAN	26-09-2024	To	26-09-2024
22)	MS. D GHOSH	26-09-2024	To	27-09-2024